

TAKE-OVER OF INDUSTRIAL UNITS IN U.P.

143. SHRI RAM SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Government of U.P. have urged the Government of India to take over some industrial units located in that State; and

(b) if so, what action has been taken thereon?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) and (b) The Government of U.P. have not recently urged the Government of India to take over any industrial unit located in that State. However, one textile mill and four sugar mills were taken over during the last 3 years under Government control on the recommendation of the State Government.

EXPANSION OF DUROAPUR ALLOY STEEL PLANT

(-SHRI RAM SINGH:

144. -I SHRI U. S. DUGAL:

LSHRI P. ABRAHAM:

Will the Minister of IRON AND STEEL be pleased to state:

(a) what progress Government have made in scrutinising the project report submitted by the Japanese expert team regarding the expansion of Durgapur Alloy Steel Plant;

(b) whether any negotiations have taken place with the Japanese Government for increasing the Yen credit for expansion of the plant; and

(c) if so, the result thereof?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH): (a) No project report has been submitted by the Japanese expert team on the expansion of Alloy Steel Plant at Durgapur.

(b) No, Sir.

(c) Does not arise.

SETTLEMENT OF INDUSTRIES IN NEPAL WITH INDIAN COLLABORATION

145. SHRI RAM SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the number of industrial plants that have been set up in Nepal with Indian collaboration, both Government and private separately;

(b) the share of participation by the Government of Nepal in these industries with their total outlay; and

(c) the facilities that are being given to Government of India to ensure that the products of these industries find a place in the Indian market?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Six industries have so far been set up in Nepal with private Indian capital. Three of these have gone into production and the remaining three are under construction.

(b) H.M.G. Nepal have no share participation in these industries though loans to 4 of the undermentioned industries have been advanced by the Nepal Industrial Development Corporation.

(Rs. lakhs—Nepal Currency)

Name of party	Total capital invested	Loan advanced by the N.I.D.C.
M/s. Dhartidhan (P) Ltd., Nepalganj	16	9.12
M/s. Indo-Nepal Industrial Corporation, Simra . .	280	60
M/s. K.B. Tibrewala Cold Storage and Ice-making Plant	14	7.6
M/s. Ashoka Textiles (P) Ltd., Biratnagar . .	45	6.7

(c) Under the Indo-Nepal Treaty of Trade and Transit, India requires no special facilities from Nepal.

SPARE PARTS AND MACHINERY FOR FERTILIZER FACTORIES

146. SHRI B. K. MAHANTI: Will the Minister of INDUSTRY be pleased to state the extent to which the future fertiliser plants to be set up in public sector will be equipped with Indigenous machinery?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): Facilities for the fabrication of a number of equipment required for the installation of fertilizer plants are being established or are proposed to be established in various public sector projects. These projects, when established, may be able to meet about seventy to eighty per cent, requirement of plant and equipment for fertilizer plants.